

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO.4297
TO BE ANSWERED ON 26.03.2025**

UNMANNED LEVEL CROSSINGS IN TAMIL NADU

**4297. SHRI SELVAM G:
SHRI NAVASKANI K:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of unmanned level crossings in Tamil Nadu as on date;**
- (b) the number of accidents reported at unmanned level crossings in Tamil Nadu during the last three years;**
- (c) whether the Government has set a timeline for the complete elimination of unmanned level crossings in Tamil Nadu and if so, the details thereof;**
- (d) the details of projects undertaken to replace unmanned level crossings with Road Over Bridges (ROBs) or Road Under Bridges (RUBs) in the State;**
- (e) the challenges encountered by the Government in the elimination of unmanned level crossings and the measures being taken to overcome these challenges;**
- (f) whether the Government has undertaken any technology-driven solutions to improve safety at unmanned level crossings; and**
- (g) if so, the details of such initiatives including the installation of automatic warning systems, surveillance and public awareness campaigns?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (g): All Unmanned level crossings (UMLCs) on running lines of Broad Gauge (BG) network of Indian Railways have been eliminated

by 31.01.2019. Level Crossings (LCs) are eliminated either by providing Road over Bridges/ Road under Bridges (ROBs/ RUBs) in lieu of LCs or through direct closure (for low traffic LCs) or by diversion of road traffic to nearby ROB/RUB/LC depending upon the site conditions.

During 2014-25 (Jan'25), 727 Nos. of ROBs/ RUBs have been constructed in the State of Tamil Nadu. As on 01.02.2025, the details of sanctioned ROBs/RUBs work situated in the state of Tamil Nadu are as under:

ROBs/ RUBs sanctioned as on 01.02.2025	250 Nos.
Sanctioned amount	₹ 4,769 Cr.
Held up due to delay in land acquisition and consent for closure etc. by the State Govt.	88 Nos.
